

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 5337
TO BE ANSWERED ON 05.04.2022**

Sports under Public-Private Partnership

5337. SHRI PARTHIBAN S.R.:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government has considered releasing standard guidelines for the development of sports infrastructure in the country under public-private partnership and if so, the details thereof; and

(b) the details and the number of States implementing public-private partnership models in sports?

ANSWER

**THE MINISTER OF YOUTH AFFAIRS AND SPORTS
(SHRI ANURAG SINGH THAKUR)**

(a) The Government has already notified the "Guidelines for formulation, appraisal and approval of Public Private Partnership (PPP) Projects" to ensure speedy appraisal of projects, adopt the International best practices and have uniformity in appraisal mechanism, which is also applicable to development of sports infrastructure under Public-Private Partnership.

(b) As sports is a State subject, the policy related to the development of sports infrastructure in States is issued by respective State Governments.
